

not maintain any bank of real accident videos. The enforcement on road, investigation of road accidents and collection of evidence thereof, comes under the domain of the States. The Ministry collects data/information on road accidents from the Police Department of all State/Uts in the prescribed format. They provide data/information to this Ministry in the prescribed format on road accidents on all roads including National Highways from time to time.

(c) to (e) Do not arise, in view of (a) above.

Duplicate driving licences

2836. SHRIMATI VIJILA SATHYANANTH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that according to a study done by National Informatics Centre in 2014, at least thirteen per cent of licences could be duplicates;

(b) if so, the details thereof;

(c) whether Government is considering to make any mechanism to control the menace of duplicate driving licences; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (d) As per an analysis done by National Informatics Centre (NIC) in January, 2015 on National Register for Driving Licenses, it was found that there is a possibility of duplicate licenses (same person having multiple licenses). Out of total 6,70,16,851 DL records available as on 5th January, 2015, 16,72,138 records were found to be possible duplicates spread over 7,99,923 clusters. As per this analysis, the percentage of probable duplicates is approximately 2.5% of the total licenses at that time. This information with details of duplicate records was shared with respective states for information and further action.

National Database on Driving Licenses and Vehicle registration has already been created. NIC has been entrusted with the design, development, computerization roll-out and maintenance of the VAHAN for Vehicle Registration and SARATHI for issuing of Driving Licence project across all the states and Union Territory Administrations. Subsequently to consolidate the database, State Register (SR) for all the states and National Register (NR) were established. Almost all the sites in 36 States/Union Territory

Administrations are connected. More than 25 crore vehicle records and 15 crore Driving License records are available in National Register repository. State Transport Departments and enforcement agencies have been provided access to data on National Register to facilitate instant verification of all driving licenses (DLs)/ Registration Certificate (RCs).

The SARATHI-4 application of the NIC for Driving License processing which is a web based online application is currently operational in 28 States/UTs across the country has a built-in facility to identify duplicate driving licenses. The SARATHI-4 application can identify duplicates on the basis of certain combination of available personal parameters. When any such license having duplicates is taken up for any transaction, the officials can view all these related records and take appropriate actions like cancelling or clubbing of duplicate licenses. The State RTO's are already using this facility to de-duplicate Driving License records.

The Motor Vehicles (Amendment) Bill, 2017, passed by Lok Sabha and presently in Rajya Sabha for consideration and passing, provides for centralised register of driving licences. This will further help to carry reforms in the driving licence testing process and eliminating the duplicate licences.

Repair of rural roads/bridges in Odisha

2837. SHRI NARENDRA KUMAR SWAIN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether several rural roads/bridges have been damaged and washed away due to floods in Odisha;

(b) if so, the details thereof;

(c) whether Government has received any proposal from Odisha Government for grant of funds to repair/rebuild such flood damaged rural roads, and if so, the details thereof along with the reaction of Government thereto;

(d) the details of funds released to Odisha during the last three years, Districtwise; and

(e) the steps taken by Government to repair/rebuild the roads/bridges damaged due to floods in Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) As reported by the Government of Odisha,